by when Government propose to take a decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) Recommendation No. 16 (a) made by the Administrative Reforms Commission in i s Report on Personnel Administration c ealing with the subject is still under he consideration of Government.

(d) The decisic n will be taken by Government as early as possible.

BOYCOTT OF EXAMINATIONS BY LAW STUDENTS

704. SHRI GANESHI LAL CHAUDHARY : Will t e Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the law students of the University of Delhi boycotted examinatio s this year;

(b) if so, what re the reasons therefor; and

(c) what steps Government have taken to avoid such incidents in future?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K. R.V. RAO) : (a) ome students taking the examination on April 29, 1970 in Law of Taxation created disturbances and prevented some oth r students who were continuing to take the examination from doing so.

(b) The stude ts complained that the questions set for the examination were outside the prescribed syllabus.

(c) The complaint of the students has been looked into by the Acting Dean of the Faculty of Law who has given the opinion that the questions were not outside the syllabus. It is for the University authorities to take action in such matters.

AIR SERVICE BETWEEN KOLHAPUR AND BOMBAY

705. SHRI G. R PATIL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under Government's consideration for operating an air service between Kolhapur and Bombay through a private airlines company; and

(b) if so, the time by when this service is likely to be introduced?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) Proposals from various private airline operators have been received for operating non-scheduled air services between Kolhapur and Bombay but the service is not likely to be introduced in the near future as the aerodrome at Kolhapur is at present not quite suitable for Dakota operations.

POLITICAL SUFFERERS WORKING AS TEACHERS

706. SHRI GURUMUKH SINGH MUSAFIR : Will the Miniser of EDUCATION AND YOUTH SERVICES be pleased to refer to the answer to Unstarred Question No.865 given in the Rajya Sabha on the 6th August, 1969 and state :

(a) whether it is a fact that the political sufferers, who are working as teachers under the Directorate of Education, Delhi. had applied for promotion seeking special preference on the count of their political sufferings and had attached copies of the relevant circulars of the Government of India in this regard; and

(b) whether it is a fact that no replies have so far been received by these teachers and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b) The requisite information is being collected from the Delhi Administration and will be laid on the Table of the Sabha as soon as possible.

COLLIERY WORKERS KILLED IN CLASH IN RANIGANJ

707. CHAUDHARY A. MOHAMMAD :

SHRI B. K. MAHANTI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of colliery workers killed as a result of inter/intra-union clashes in the Raniganj coalfield during the year ended 31st March, 1970;

(b) the number of armed raids by otuside workers on colliery establishments ;

(c) the number of incidents of armed paddy looting during the period from 1st September, 1969 to 31st November, 1969;

(d) the number of persons killed in mining accidents during the year ended 31st March, 1970; and

(e) the action Government have taken against persons who have been responsible for breach of law and order in the Asansol, Raniganj/Durgapur industrial belt?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (e) Facts are being ascertained.

स्टाफ कारें

708. श्री नवल किशोर : क्या शिक्षा तथा युवा सेवा मंत्री यह बताने की कृपा करेंगे कि;

(क) उनके मंत्रालय में कुल कितनी स्टाफ कारें हैं;

(ख) 1969-70 के वर्ष में उन कारों से कितने किलोमीटर सफर किया गया और इसमें से छुट्टियों में कितने किलोमीटर का सफर किया गया;

(ग) उक्त दोनों प्रकार के सफरों में उनके मंत्रालय के अधिकारियों तथा कर्मचारियो ने अलग-अलग कुल कितना सफर किया;

(घ) क्या यह सच है कि स्टाफ कारों का इस्तेमाल केवल उच्च अधिकारी ही करते हैं और कर्मचारियों को सरकारी काम के लिए भी ये स्टाफ कारें उपलब्ध नहीं होती ।

(ङ) क्या यह भी सच है कि उच्च अधिकारी स्टाफ कारों पर अपने घर से दफ्तर आते-जाते हैं और छुट्टी के दिनों में उन्हें घर पर इस्तेमाल करते हैं; और

(च) यदि हां, तो क्या ड्राइवरों से कहा गया है कि प्रत्येक व्यक्ति द्वारा किये गये सफर का ब्यौरा ठीक-ठीक रखें ?

†[STTFF CARS

708. SHRI NAWAL KISHORE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the total number of staff cars in his Ministry;

(b) the journey performed in terms of kilometers by these cars during the year 1969-70 and the number of kilometers covered byt hem during holidays ;

(c) the total number of kilometers covered in the aforesaid journeys performed by officers and staff of his Ministry, respectively;

(d) whether it is a fact tha staff cars are used by high officials and that they are not available for staff even for official duty;

(e) whether it is also a fact that high officials use these cars for coming to their offices and going home from there and also use them at home during holidays; and

(f) if so, whether the drivers have been asked to record correctly the details of the journey performed by each individual?]

शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० आर० वी० राव) : (क) पांच ।

(ख) 11,339 किलोमीटर (जिसमें छुट्टियों के दौरान का 23,306 किलोमीटर भी शामिल है)

(ग) अधिकारियो के सफर का अलग अलग हिसाब बताना सम्भव नहीं है क्योंकि लाग-बुक में सभी प्रविष्टियों पर राजपत्रित अधिकारियों द्वारा हस्ताक्षर किये जाते हैं और ऐसे आंकड़ों के इकट्टा करने में बहुत अधिक श्रम करना पड़ेगा जो कि प्राप्त परिणामों के अनुरूप नहीं होगा ।

(घ) अधिकारियों तथा कर्मचारियों के लिये स्टाफ कार की उपलब्धता एक बड़े मंत्रालय की मांगों पर निर्भर करती है

†[ ] English translation.